

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

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Report on :02-04-2025

**Date : 02.04.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	26414/2025	02.04.2025	CRLMC-285/2024	S BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-05-09	CRIMINAL MISC	(Seat No-4)
2	26415/2025	02.04.2025	FAO-509/2014	R MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
3	26416/2025	02.04.2025	FAO-509/2014	K K NATH	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
4	26417/2025	02.04.2025	FAO-509/2014	R K ROUT	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
5	26418/2025	02.04.2025	FAO-320/2019	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
6	26419/2025	02.04.2025	FAO-377/2019	U CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
7	26420/2025	02.04.2025	FAO-321/2019	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
8	26421/2025	02.04.2025	FAO-100/2019	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
9	26422/2025	02.04.2025	FAO-310/2019	M/S.P.K.PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
10	26423/2025	02.04.2025	FAO-147/2018	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
11	26424/2025	02.04.2025	FAO-174/2018	U CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
12	26425/2025	02.04.2025	FAO-567/2019	N K ROUT	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
13	26426/2025	02.04.2025	FAO-651/2018	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)

14	26427/2025	02.04.2025	FAO-496/2019	A.K.PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
15	26428/2025	02.04.2025	FAO-501/2018	G D MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
16	26429/2025	02.04.2025	FAO-492/2019	K.PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
17	26430/2025	02.04.2025	FAO-440/2018	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
18	26431/2025	02.04.2025	FAO-152/2021	S SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
19	26432/2025	02.04.2025	FAO-761/2019	P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
20	26433/2025	02.04.2025	FAO-438/2018	DK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
21	26434/2025	02.04.2025	FAO-757/2019	P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
22	26435/2025	02.04.2025	FAO-13/2019	DR PURUSHOTTAM CHULI	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
23	26436/2025	02.04.2025	FAO-706/2020	P.K.PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
24	26437/2025	02.04.2025	FAO-444/2018	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
25	26438/2025	02.04.2025	FAO-780/2019	P.K.PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
26	26439/2025	02.04.2025	FAO-38/2019	DK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
27	26440/2025	02.04.2025	FAO-349/2018	PK PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)
28	26441/2025	02.04.2025	FAO-52/2019	DK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
29	26442/2025	02.04.2025	FAO-641/2020	P K LENKA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
30	26443/2025	02.04.2025	FAO-776/2019	D.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
31	26444/2025	02.04.2025	FAO-731/2018	PK PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)

32	26445/2025	02.04.2025	CRLMP-232/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-27		(Seat No-9)
33	26446/2025	02.04.2025	FAO-927/2018	DK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
34	26447/2025	02.04.2025	FAO-251/2018	U CHOTTARAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
35	26448/2025	02.04.2025	FAO-775/2019	D.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
36	26449/2025	02.04.2025	ABLAPL-2351/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-27		(Seat No-2)
37	26450/2025	02.04.2025	FAO-15/2019	DR PURUSHOTTAM CHULI	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
38	26451/2025	02.04.2025	FAO-159/2020	AK PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
39	26452/2025	02.04.2025	ABLAPL-3256/2025	T R DAS	C.O.	COURT NO. 15		BAIL-2	(Seat No-9)
40	26453/2025	02.04.2025	FAO-1038/2019	SHOBHAN GUPTA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
41	26454/2025	02.04.2025	ABLAPL-3298/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-27		(Seat No-9)
42	26455/2025	02.04.2025	FAO-821/2018	N ROUT	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)
43	26456/2025	02.04.2025	FAO-188/2018	P K PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)
44	26457/2025	02.04.2025	FAO-393/2019	UMAKANTA CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
45	26458/2025	02.04.2025	ABLAPL-3289/2025	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	BAIL-1	(Seat No-3)
46	26459/2025	02.04.2025	FAO-772/2018	PK PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
47	26460/2025	02.04.2025	FAO-1037/2019	SHOBHAN GUPTA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
48	26461/2025	02.04.2025	FAO-868/2018	S SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
49	26462/2025	02.04.2025	FAO-732/2018	PK PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)

50	26463/2025	02.04.2025	FAO-628/2020	P K PATTNAIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
51	26464/2025	02.04.2025	FAO-259/2018	U CHOTTARAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
52	26465/2025	02.04.2025	FAO-537/2018	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
53	26466/2025	02.04.2025	FAO-1036/2019	SHOBHAN GUPTA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
54	26467/2025	02.04.2025	FAO-79/2021	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
55	26468/2025	02.04.2025	FAO-502/2018	DK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
56	26469/2025	02.04.2025	FAO-297/2018	PK PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
57	26470/2025	02.04.2025	FAO-80/2021	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
58	26471/2025	02.04.2025	FAO-150/2018	B SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)
59	26472/2025	02.04.2025	FAO-259/2016	P.K.BHUYAN	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
60	26473/2025	02.04.2025	FAO-199/2018	AK PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
61	26474/2025	02.04.2025	FAO-181/2021	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
62	26475/2025	02.04.2025	FAO-286/2018	AK PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
63	26476/2025	02.04.2025	FAO-23/2018	S.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
64	26477/2025	02.04.2025	FAO-195/2018	DK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
65	26478/2025	02.04.2025	FAO-80/2020	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
66	26479/2025	02.04.2025	FAO-249/2018	PK PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
67	26480/2025	02.04.2025	FAO-220/2018	U CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)

68	26481/2025	02.04.2025	FAO-58/2020	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
69	26482/2025	02.04.2025	FAO-368/2018	PK JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
70	26483/2025	02.04.2025	FAO-248/2018	PK PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
71	26484/2025	02.04.2025	FAO-22/2018	S.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
72	26485/2025	02.04.2025	FAO-209/2018	U CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
73	26486/2025	02.04.2025	FAO-158/2020	AK PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
74	26487/2025	02.04.2025	FAO-590/2015	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
75	26488/2025	02.04.2025	FAO-272/2018	M NAIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
76	26489/2025	02.04.2025	FAO-37/2018	S.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
77	26490/2025	02.04.2025	FAO-17/2019	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
78	26491/2025	02.04.2025	FAO-227/2018	P K PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
79	26492/2025	02.04.2025	FAO-70/2017	P K BHUYAN	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
80	26493/2025	02.04.2025	FAO-143/2018	D.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
81	26494/2025	02.04.2025	FAO-318/2019	PK JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
82	26495/2025	02.04.2025	FAO-405/2019	A K PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-2)
83	26496/2025	02.04.2025	FAO-180/2018	DK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
84	26497/2025	02.04.2025	FAO-380/2018	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)
85	26498/2025	02.04.2025	FAO-14/2018	S.CHUAUDHURY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)

86	26499/2025	02.04.2025	FAO-757/2018	BL SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
87	26500/2025	02.04.2025	FAO-59/2019	PK JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
88	26501/2025	02.04.2025	FAO-759/2020	S C D DATH	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
89	26502/2025	02.04.2025	FAO-757/2018	U CHOTTARAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
90	26503/2025	02.04.2025	FAO-409/2018	PK JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
91	26504/2025	02.04.2025	FAO-924/2019	U CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-9)
92	26505/2025	02.04.2025	FAO-759/2020	S C D DATH	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
93	26506/2025	02.04.2025	FAO-528/2019	AK PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
94	26507/2025	02.04.2025	FAO-528/2019	AK PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
95	26508/2025	02.04.2025	FAO-266/2021	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-2)
96	26509/2025	02.04.2025	FAO-418/2018	RK MAHABHOI	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
97	26510/2025	02.04.2025	FAO-231/2018	B SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
98	26511/2025	02.04.2025	FAO-231/2018	P K PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
99	26512/2025	02.04.2025	FAO-421/2018	DR PURUSHOTTAM CHULI	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
100	26513/2025	02.04.2025	FAO-14/2018	A.K.PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
101	26514/2025	02.04.2025	FAO-371/2022	M K PATI	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-2)
102	26515/2025	02.04.2025	FAO-461/2017	LD PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-8)
103	26516/2025	02.04.2025	FAO-545/2020	U CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Seat No-9)

104	26517/2025	02.04.2025	FAO-1028/2019	A K PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
105	26518/2025	02.04.2025	FAO-439/2017	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-8)
106	26519/2025	02.04.2025	FAO-64/2019	PK JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
107	26520/2025	02.04.2025	FAO-235/2018	K.CHOTTARAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
108	26521/2025	02.04.2025	FAO-448/2019	A K PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
109	26522/2025	02.04.2025	FAO-125/2018	D BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
110	26523/2025	02.04.2025	FAO-1024/2019	SHOBHAN GUPTA	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
111	26524/2025	02.04.2025	FAO-233/2018	P.K.PATTANAIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
112	26525/2025	02.04.2025	FAO-87/2019	PK JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
113	26526/2025	02.04.2025	WP (C) - 15000/2015	M.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	WRIT BRANCH-8	(Seat No-41)
114	26527/2025	02.04.2025	FAO-200/2018	PK PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
115	26528/2025	02.04.2025	FAO-276/2018	P K PATTNAIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
116	26529/2025	02.04.2025	FAO-348/2018	P.K.PATTANAIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)
117	26530/2025	02.04.2025	FAO-89/2019	SK RATH	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
118	26531/2025	02.04.2025	FAO-439/2018	D.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
119	26532/2025	02.04.2025	FAO-437/2018	DK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
120	26533/2025	02.04.2025	FAO-242/2018	D BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
121	26534/2025	02.04.2025	FAO-302/2021	AK PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)

122	26535/2025	02.04.2025	FAO-303/2018	P.K.PATTANAİK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-5)
123	26536/2025	02.04.2025	FAO-447/2019	A K PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
124	26537/2025	02.04.2025	FAO-436/2018	DK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
125	26538/2025	02.04.2025	FAO-243/2018	B SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
126	26539/2025	02.04.2025	FAO-925/2019	U CHOTTARAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
127	26540/2025	02.04.2025	FAO-866/2018	S.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
128	26541/2025	02.04.2025	FAO-299/2018	P.K.PATTANAİK	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-2)
129	26542/2025	02.04.2025	FAO-131/2020	U CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-9)
130	26543/2025	02.04.2025	FAO-917/2019	U CHOTTARAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
131	26544/2025	02.04.2025	FAO-807/2018	S SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
132	26545/2025	02.04.2025	FAO-228/2018	P.K.PATTANAİK	C.O.	COURT NO. 15	Order Dtd. 5000-01-01	MISC. APPEAL SEC.	(Seat No-2)
133	26546/2025	02.04.2025	FAO-395/2019	L.CHHOTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-9)
134	26547/2025	02.04.2025	FAO-435/2018	DK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
135	26548/2025	02.04.2025	FAO-888/2019	S C D DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
136	26549/2025	02.04.2025	FAO-707/2018	K.PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(Seat No-9)
137	26550/2025	02.04.2025	FAO-480/2013	J PATRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-8)
138	26551/2025	02.04.2025	FAO-433/2018	DK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
139	26552/2025	02.04.2025	FAO-605/2018	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-2)

140	26553/2025	02.04.2025	FAO-888/2019	D BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
141	26554/2025	02.04.2025	FAO-341/2019	U CHOTTARAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-9)
142	26555/2025	02.04.2025	FAO-445/2018	B DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-2)
143	26556/2025	02.04.2025	FAO-503/2018	DK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-5)
144	26557/2025	02.04.2025	FAO-565/2016	SCD DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-2)
145	26558/2025	02.04.2025	FAO-372/2022	M K PATI	C.O.	COURT NO. 15	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-2)
146	26559/2025	02.04.2025	FAO-432/2018	BS SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
147	26560/2025	02.04.2025	FAO-718/2018	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-04-11	MISC. APPEAL SEC.	(Seat No-9)
148	26561/2025	02.04.2025	FAO-719/2018	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-04-11	MISC. APPEAL SEC.	(Seat No-9)
149	26562/2025	02.04.2025	FAO-336/2018	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
150	26563/2025	02.04.2025	FAO-389/2019	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-9)
151	26564/2025	02.04.2025	FAO-254/2019	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
152	26565/2025	02.04.2025	FAO-298/2018	P K PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-2)
153	26566/2025	02.04.2025	FAO-374/2016	B K SWIAN	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
154	26567/2025	02.04.2025	FAO-460/2016	P K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-8)
155	26568/2025	02.04.2025	FAO-345/2017	P C CHHINCHANI	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
156	26569/2025	02.04.2025	FAO-309/2017	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-5)
157	26570/2025	02.04.2025	WP (C) - 8802/2025	G D MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03-28		(Seat No-5)

158	26571/2025	02.04.2025	WP (C) - 8785/2025	G D MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03-28	WRIT BRANCH-7	(Seat No-44)
159	26572/2025	02.04.2025	ABLAPL-1924/2025	AK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-03-26		(Seat No-44)
160	26573/2025	02.04.2025	ABLAPL-2017/2025	AK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-03-26		(Seat No-44)
161	26574/2025	02.04.2025	WP (C) - 8792/2025	G D MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-03-28	WRIT BRANCH-4	(Seat No-19)
162	26575/2025	02.04.2025	ABLAPL-3194/2025	AK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-03-26	BAIL-1	(Seat No-13)
163	26576/2025	02.04.2025	MACA-120/2023	T R DAS	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-1)
164	26577/2025	02.04.2025	MACA-120/2023	J DEHURY	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-1)
165	26578/2025	02.04.2025	MACA-186/2019	S R OJHA	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-1)
166	26579/2025	02.04.2025	MACA-186/2019	R K SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-1)
167	26580/2025	02.04.2025	MACA-186/2019	K C PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-1)
168	26581/2025	02.04.2025	MACA-13/2022	S SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-7)
169	26582/2025	02.04.2025	MACA-222/2025	R K DEHURY	C.O.	COURT NO. 1	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-4)
170	26583/2025	02.04.2025	MACA-222/2025	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-4)
171	26584/2025	02.04.2025	BLAPL-2036/2025	B.SINGH	C.O.	COURT NO. 1	Order Dtd. 2025-03-26	BAIL-2	(Seat No-17)
172	26585/2025	02.04.2025	MACA-1272/2023	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-03-17	MISC. APPEAL SEC.	(Seat No-4)
173	26586/2025	02.04.2025	CONTC-1251/2025	S.HUSSAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-28		(Seat No-4)
174	26587/2025	02.04.2025	MACA-1272/2023	KISTISH	C.O.	COURT NO. 1	Order Dtd. 2025-03-17	MISC. APPEAL SEC.	(Seat No-4)
175	26588/2025	02.04.2025	WP (C) - 8903/2025	B.SINGH	C.O.	COURT NO. 1	Order Dtd. 2025-03-28	WRIT BRANCH-6	(Seat No-25)

176	26589/2025	02.04.2025	ABLAPL-2482/2025	SUSANTA KUMAR ROU	C.O.	COURT NO. 1	Order Dtd. 2025-03-27		(Seat No-25)
177	26590/2025	02.04.2025	MACA-317/2024	KISHTISH	C.O.	COURT NO. 1	Order Dtd. 2025-03-17	MISC. APPEAL SEC.	(Seat No-4)
178	26591/2025	02.04.2025	MSA-6/2025	D.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-27		(Seat No-4)
179	26592/2025	02.04.2025	MSA-7/2025	D.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-27		(Seat No-4)
180	26593/2025	02.04.2025	MACA-34/2024	B MAHALI	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-7)
181	26594/2025	02.04.2025	MSA-8/2025	D.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-27		(Seat No-7)
182	26595/2025	02.04.2025	MSA-9/2025	D.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-27		(Seat No-7)
183	26596/2025	02.04.2025	MACA-34/2024	S B DAS	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-7)
184	26597/2025	02.04.2025	MSA-11/2025	D.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-03-27		(Seat No-7)
185	26599/2025	02.04.2025	MACA-999/2023	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-1)
186	26601/2025	02.04.2025	MACA-999/2023	P K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-1)
187	26602/2025	02.04.2025	MACA-159/2024	BISWAJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-1)
188	26603/2025	02.04.2025	MACA-507/2022	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-1)
189	26604/2025	02.04.2025	MACA-507/2022	A K BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-1)
190	26605/2025	02.04.2025	MACA-833/2024	J DEHURY	C.O.	COURT NO. 3	Order Dtd. 9999-12-31		(Seat No-1)
191	26606/2025	02.04.2025	MACA-738/2022	S K SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-4)
192	26607/2025	02.04.2025	MACA-738/2022	B BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-4)
193	26608/2025	02.04.2025	MACA-246/2021	H K MOHANTA	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-7)
194	26609/2025	02.04.2025	MACA-246/2021	S K SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-7)
195	26610/2025	02.04.2025	MACA-246/2021	N K SATAPATHY	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	MISC. APPEAL	(Seat No-7)

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196	26612/2025	02.04.2025	MACA-1019/2024	R K DEHURY	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-6)
197	26613/2025	02.04.2025	ABLAPL-1019/2024	P K BARIK	C.O.	COURT NO. 3	Order Dtd. 2024-02-09	BAIL-1	(Seat No-5)
198	26614/2025	02.04.2025	MACA-878/2024	S R OJHA	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-7)
199	26617/2025	02.04.2025	MACA-878/2024	R P BHAGAT	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-7)
200	26620/2025	02.04.2025	MACA-699/2019	S SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-1)
201	26622/2025	02.04.2025	MACA-699/2019	J DEHURY	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-1)
202	26624/2025	02.04.2025	MACA-704/2022	A K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-4)
203	26627/2025	02.04.2025	MACA-704/2022	P K LENKA	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	MISC. APPEAL SEC.	(Seat No-4)
204	26630/2025	02.04.2025	WP (C) - 22852/2017	S K BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	WRIT BRANCH-7	(Seat No-44)
205	26634/2025	02.04.2025	WP (C) - 22852/2017	R K BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-03-27	WRIT BRANCH-7	(Seat No-44)
206	26638/2025	02.04.2025	MACA-715/2024	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Seat No-4)
207	26639/2025	02.04.2025	MACA-715/2024	A K BARIK	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Seat No-4)
208	26640/2025	02.04.2025	MACA-906/2024	S SWIAN	C.O.	COURT NO. 25	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-1)
209	26643/2025	02.04.2025	ABLAPL-3347/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-1)
210	26644/2025	02.04.2025	WP (C) - 4247/2025	A K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-1)
211	26645/2025	02.04.2025	ABLAPL-3370/2025	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-1)
212	26646/2025	02.04.2025	WP (C) - 1530/2025	M R SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-05-14		(Seat No-1)
213	26647/2025	02.04.2025	WP (C) - 8612/2025	P K DALAI	C.O.	COURT NO.	Order Dtd. 2025-03-28	WRIT BRANCH-7	(Seat No-

						21			44)
214	26648/2025	02.04.2025	ABLAPL-1537/2025	A. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-44)
215	26649/2025	02.04.2025	WP (C) - 8895/2025	R K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
216	26650/2025	02.04.2025	WP (C) - 28194/2023	A T NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-05-12	WRIT BRANCH-6	(Seat No-54)
217	26651/2025	02.04.2025	ABLAPL-3426/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-28	BAIL-1	(Seat No-13)
218	26652/2025	02.04.2025	ABLAPL-3355/2025	BB MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-03-28		(Seat No-13)
219	26653/2025	02.04.2025	WP (C) - 7369/2025	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-03-17	WRIT BRANCH-6	(Seat No-24)
220	26654/2025	02.04.2025	ABLAPL-3342/2025	M DAS	C.O.	COURT NO. 21	Order Dtd. 2025-03-27		(Seat No-24)
221	26655/2025	02.04.2025	WP (C) - 6353/2018	M M PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-05-09	WRIT BRANCH-1	(Seat No-31)
222	26656/2025	02.04.2025	ABLAPL-3228/2025	NK ROUT	C.O.	COURT NO. 22	Order Dtd. 2025-03-28		(Seat No-31)
223	26669/2025	02.04.2025	BLAPL-7994/2024	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 22	Order Dtd. 2025-03-28		(Seat No-31)
224	26670/2025	02.04.2025	WP (C) - 28382/2022	G C JENA	C.O.	COURT NO. 22	Order Dtd. 2025-03-25	WRIT BRANCH-2	(Seat No-6)
225	26671/2025	02.04.2025	WP (C) - 28382/2022	K C PANDA	C.O.	COURT NO. 22	Order Dtd. 2025-03-25	WRIT BRANCH-2	(Seat No-6)
226	26672/2025	02.04.2025	WP (C) - 28386/2022	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-6)
227	26673/2025	02.04.2025	WP (C) - 28388/2022	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-6)
228	26674/2025	02.04.2025	WP (C) - 908/2023	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-25	WRIT BRANCH-2	(Seat No-9)
229	26675/2025	02.04.2025	WP (C) - 908/2023	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-25	WRIT BRANCH-2	(Seat No-9)
230	26676/2025	02.04.2025	WP (C) - 8830/2025	K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-04-07		(Seat No-9)
231	26677/2025	02.04.2025	WP (C) -	B SAMAL	C.O.	COURT	Order Dtd.		(Seat

			8917/2025			NO. 2 OLD	9999-12-31		No-9)
232	26678/2025	02.04.2025	WP (C) - 8827/2025	R K MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	WRIT BRANCH-2	(Seat No- 34)
233	26679/2025	02.04.2025	WP (C) - 6440/2025	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	WRIT BRANCH-7	(Seat No- 18)
234	26680/2025	02.04.2025	WP (C) - 5388/2025	K MANDAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28	WRIT BRANCH-8	(Seat No- 41)
235	26681/2025	02.04.2025	WP (C) - 23605/2024	D PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-25		(Seat No- 41)
236	26682/2025	02.04.2025	WP (C) - 910/2023	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-25	WRIT BRANCH-2	(Seat No-9)
237	26684/2025	02.04.2025	FAO- 67/2021	B.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Seat No-2)
238	26686/2025	02.04.2025	FAO- 108/2021	SOUBHAGYA CHANDRA DEV DASH	C.O.	COURT NO. 23	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-5)
239	26687/2025	02.04.2025	FAO- 109/2021	SOUBHAGYA CHANDRA DEV DASH	C.O.	COURT NO. 23	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-5)
240	26689/2025	02.04.2025	FAO- 306/2024	D BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-5)
241	26691/2025	02.04.2025	CMP- 345/2025	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-03-27		(Seat No-5)
242	26692/2025	02.04.2025	WP (C) - 13062/2023	N K ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-03-26	WRIT BRANCH-8	(Seat No- 42)
243	26695/2025	02.04.2025	WP (C) - 8913/2025	A K PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-03-28	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
244	26698/2025	02.04.2025	MACA- 321/2025	A K BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-03-26		(Seat No- 112)
245	26700/2025	02.04.2025	MACA- 321/2025	S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-03-26		(Seat No- 112)
246	26703/2025	02.04.2025	FAO- 680/2020	A K PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-03-28	MISC. APPEAL SEC.	(Seat No-5)
247	26707/2025	02.04.2025	WP (C) - 3020/2024	D NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-04-02	WRIT BRANCH-6	(Seat No- 35)
248	26708/2025	02.04.2025	WP (C) - 6983/2025	AYODHYA NATH LENKA	C.O.	COURT NO. 21	Order Dtd. 2025-03-17	WRIT BRANCH-7	(Seat No- 15)

249	26710/2025	02.04.2025	TRPCRL-82/2019	M/S.BHABANI SANKAR DAS	C.O.	COURT NO. 21	Order Dtd. 2025-03-28	BAIL-2	(Seat No-7)
250	26711/2025	02.04.2025	TRPCRL-82/2019	L C BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-03-28	BAIL-2	(Seat No-7)
251	26714/2025	02.04.2025	ABLAPL-3148/2025	M DAS	C.O.	COURT NO. 21	Order Dtd. 2025-03-26		(Seat No-7)
252	26715/2025	02.04.2025	ABLAPL-2993/2025	KR JENA	C.O.	COURT NO. 21	Order Dtd. 2025-03-26	BAIL-1	(Seat No-3)
253	26716/2025	02.04.2025	FAO-432/2018	S GUPTA	C.O.	COURT NO. 21	Order Dtd. 2025-03-19	MISC. APPEAL SEC.	(Seat No-2)
254	26718/2025	02.04.2025	WP (C) - 910/2025	GAGAN ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-03-27		(Seat No-2)
255	26719/2025	02.04.2025	WP (C) - 8513/2025	D.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-25)
256	26720/2025	02.04.2025	WP (C) - 8328/2025	B.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-25		(Seat No-25)
257	26721/2025	02.04.2025	WP (C) - 8072/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	WRIT BRANCH-1	(Seat No-31)
258	26722/2025	02.04.2025	CONTC-1315/2025	B.K.MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28		(Seat No-31)
259	26723/2025	02.04.2025	WP (C) - 8336/2025	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-25		(Seat No-31)
260	26724/2025	02.04.2025	WP (C) - 8473/2025	T R DAS	C.O.	COURT NO. 6	Order Dtd. 2025-04-03	WRIT BRANCH-6	(Seat No-25)
261	26725/2025	02.04.2025	CRLMC-1272/2025	A.K.BISOI	C.O.	COURT NO. 6	Order Dtd. 2025-03-28		(Seat No-25)
262	26726/2025	02.04.2025	WP (C) - 8556/2025	D.K.SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-03-26	WRIT BRANCH-6	(Seat No-25)
263	26727/2025	02.04.2025	CRLMC-4460/2024	M M NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-03-28		(Seat No-25)
264	26732/2025	02.04.2025	ABLAPL-12797/2024	R SETHI	C.O.	COURT NO. 6	Order Dtd. 2025-03-27		(Seat No-25)
265	26733/2025	02.04.2025	ABLAPL-2261/2025	SK AHESAN	C.O.	COURT NO. 6	Order Dtd. 2025-03-27	BAIL-1	(Seat No-3)
266	26734/2025	02.04.2025	ABLAPL-15050/2024	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-27		(Seat No-3)

267	26735/2025	02.04.2025	CRLMC-1248/2025	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-28		(Seat No-3)
268	26736/2025	02.04.2025	ABLAPL-2310/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-25	BAIL-2	(Seat No-9)
269	26737/2025	02.04.2025	WP (C) - 8435/2025	R.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-26	WRIT BRANCH-4	(Seat No-19)
270	26738/2025	02.04.2025	ABLAPL-3187/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-23	BAIL-1	(Seat No-3)
271	26739/2025	02.04.2025	WP (C) - 6127/2025	G.C.JENA	C.O.	COURT NO. 12	Order Dtd. 2025-04-25	WRIT BRANCH-5	(Seat No-23)
272	26741/2025	02.04.2025	WP (C) - 8041/2025	G.JAYASINGH	C.O.	COURT NO. 12	Order Dtd. 2025-03-26	WRIT BRANCH-8	(Seat No-40)
273	26749/2025	02.04.2025	ABLAPL-2494/2025	BB ROUT	C.O.	COURT NO. 12	Order Dtd. 2025-03-27		(Seat No-40)
274	26750/2025	02.04.2025	ABLAPL-13966/2024	PRADIPTA BEURA	C.O.	COURT NO. 12	Order Dtd. 2025-03-27		(Seat No-40)
275	26754/2025	02.04.2025	WP (C) - 8538/2025	B.DAS	C.O.	COURT NO. 12	Order Dtd. 2025-03-26		(Seat No-40)
276	26393/2025	02.04.2025	FAO-239/2019	JASPREET KAUR	GENERAL		Order Dtd. 2019-10-17	MISC. APPEAL SEC.	(Seat No-5)
277	26394/2025	02.04.2025	FAO-239/2019	JASPREET KAUR	GENERAL		Annexure	MISC. APPEAL SEC.	(Seat No-5)
278	26395/2025	02.04.2025	CRLMC-1226/2025	KALU CHARAN SWAIN	GENERAL		Order Dtd. 2025-03-28		(Seat No-5)
279	26396/2025	02.04.2025	WP (C) - 21585/2016	DR. JITENDRA KUMAR LENKA	GENERAL		Entire Brief	WRIT BRANCH-1	(Seat No-3)
280	26397/2025	02.04.2025	WP (C) - 13547/2022	MANAS RANJAN SAHOO	GENERAL			WRIT BRANCH-3	(Seat No-28)
281	26398/2025	02.04.2025	WP (C) - 27250/2024	PRATAP BEHERA	GENERAL		Judgement Dtd. 2025-03-24		(Seat No-28)
282	26399/2025	02.04.2025	WP (C) - 23797/2013	MANAS RANJAN SAHOO	GENERAL			WRIT BRANCH-3	(Seat No-33)
283	26400/2025	02.04.2025	ABLAPL-3365/2025	M BALAJI RAO	GENERAL				(Seat No-33)
284	26401/2025	02.04.2025	ABLAPL-3367/2025	M. BALAJI RAO	GENERAL		Order Dtd. 2025-03-28	BAIL-1	(Seat No-14)
285	26402/2025	02.04.2025	WP (C) -	SUSHANT KUMAR	GENERAL		Order Dtd.	WRIT	(Seat

			5610/2025	PRADHAN (3)			2025-03-26	BRANCH-1	No-4)
286	26403/2025	02.04.2025	WP (C) - 11141/2024	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No-7)
287	26404/2025	02.04.2025	MATA-337/2024	BINAYAK PRASAD MOHANTY	GENERAL		Petition With Annexures	FIRST APPEAL	(Seat No-1)
288	26405/2025	02.04.2025	CRLMC-967/2025	SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-03-26		(Seat No-1)
289	26406/2025	02.04.2025	CRLMC-1039/2025	SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-03-24		(Seat No-1)
290	26407/2025	02.04.2025	CMAPL-596/2022	KABITA PATRA	GENERAL		Order Dtd. 2025-03-28	M.J.C.	(Seat No-2)
291	26408/2025	02.04.2025	CMAPL-596/2022	KABITA PATRA	GENERAL		Order Dtd. 2023-10-05	M.J.C.	(Seat No-2)
292	26409/2025	02.04.2025	CMP-266/2025	SUSHANT KUMAR PRADHAN	GENERAL		Order Dtd. 2025-03-13		(Seat No-2)
293	26410/2025	02.04.2025	CMP-129/2025	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2025-03-28		(Seat No-2)
294	26411/2025	02.04.2025	CMP-144/2025	MANAS RANJAN BAUG	GENERAL		Order Dtd. 2025-03-28		(Seat No-2)
295	26412/2025	02.04.2025	CMP-281/2025	MANAS RANJAN BAUG	GENERAL		Order Dtd. 2025-03-28		(Seat No-2)
296	26413/2025	02.04.2025	CMP-284/2025	MANAS RANJAN BAUG	GENERAL		Order Dtd. 2025-03-28		(Seat No-2)
297	26598/2025	02.04.2025	ABLAPL-3197/2025	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-03-26		(Seat No-2)
298	26600/2025	02.04.2025	CRLMC-3350/2018	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 2023-03-24	CRIMINAL MISC	(Seat No-3)
299	26611/2025	02.04.2025	ABLAPL-2722/2025	SURESHH CHANDRA PRADHAN	GENERAL		Order Dtd. 2025-03-26		(Seat No-3)
300	26618/2025	02.04.2025	MACA-1283/2024	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-3)
301	26628/2025	02.04.2025	MACA-1283/2024	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-3)
302	26637/2025	02.04.2025	WPC (OAC) - 2109/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-13	OA Branch	(Seat No-1)
303	26657/2025	02.04.2025	MACA-1183/2024	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-1)
304	26658/2025	02.04.2025	MACA-1183/2024	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-1)
305	26659/2025	02.04.2025	MACA-1081/2024	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-1)
306	26660/2025	02.04.2025	WP (C) - 4686/2025	DEBA KUMAR RATH	GENERAL		Order Dtd. 2025-02-21		(Seat No-1)
307	26661/2025	02.04.2025	MACA-1081/2024	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-1)
308	26662/2025	02.04.2025	MACA-1300/2024	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-1)
309	26663/2025	02.04.2025	MACA-1280/2024	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-1)
310	26664/2025	02.04.2025	WPC (OAC) -	MANOJ KUMAR RANA	GENERAL		Order Dtd.	OA Branch	(Seat

			1485/2018				2022-07-12		No-1)
311	26665/2025	02.04.2025	MACA-1301/2024	HIRARAM BHOIVVV	GENERAL		Vakalatnama		(Seat No-1)
312	26666/2025	02.04.2025	MACA-1301/2024	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-1)
313	26667/2025	02.04.2025	WPC (OAC) - 1567/2007	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-03	OA Branch	(Seat No-1)
314	26668/2025	02.04.2025	MACA-1280/2024	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-1)
315	26683/2025	02.04.2025	MACA-1300/2024	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-1)
316	26690/2025	02.04.2025	ABLAPL-1517/2025	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2025-03-27		(Seat No-1)
317	26693/2025	02.04.2025	BLAPL-11613/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2025-03-24		(Seat No-1)
318	26697/2025	02.04.2025	WP (C) - 1929/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-27	WRIT BRANCH-2	(Seat No-34)
319	26701/2025	02.04.2025	WP (C) - 7506/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-27		(Seat No-34)
320	26704/2025	02.04.2025	WP (C) - 7558/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-28	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
321	26709/2025	02.04.2025	CRLMC-791/2025	BHAGABAN SARANGI	GENERAL		Order Dtd. 2025-03-25		(Seat No-108)
322	26728/2025	02.04.2025	WP (C) - 9391/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH-5	(Seat No-22)
323	26729/2025	02.04.2025	WP (C) - 18398/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-12		(Seat No-22)
324	26730/2025	02.04.2025	BLAPL-2970/2024	APURBA DAS	GENERAL		Order Dtd. 2025-04-02	BAIL-1	(Seat No-3)
325	26740/2025	02.04.2025	WP (C) - 9387/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH-5	(Seat No-22)
326	26742/2025	02.04.2025	WP (C) - 3897/2024	MANOJ KU RANA	GENERAL		Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-42)
327	26743/2025	02.04.2025	BLAPL-1073/2022	APURBA DAS	GENERAL		Order Dtd. 2022-04-13	BAIL-2	(Seat No-16)
328	26744/2025	02.04.2025	WP (C) - 2327/2024	MANOJ KU RANA	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-48)
329	26745/2025	02.04.2025	WP (C) - 9393/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH-5	(Seat No-22)
330	26746/2025	02.04.2025	WP (C) - 29580/2023	MANOJ KU RANA	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH-6	(Seat No-

									26)
331	26747/2025	02.04.2025	BLAPL-10615/2021	APURBA DAS	GENERAL		Order Dtd. 2025-03-24	BAIL-1	(Seat No-2)
332	26748/2025	02.04.2025	CRLMC-1169/2025	SRITAM KU MOHAPATRA	GENERAL		Order Dtd. 2025-03-27		(Seat No-2)
333	26751/2025	02.04.2025	WP (C) - 8183/2025	BIKAS CHANDRA MOHANTY	GENERAL		Order Dtd. 2025-03-27	WRIT BRANCH-4	(Seat No-38)
334	26752/2025	02.04.2025	WP (C) - 9409/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH-6	(Seat No-25)
335	26753/2025	02.04.2025	WP (C) - 9472/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH-6	(Seat No-25)
336	26615/2025	02.04.2025	ABLAPL-3230/2025	A K PRADHAN	GENERAL			BAIL-1	(Seat No-5)
337	26616/2025	02.04.2025	WPC (OA) - 455/2016	B ROUT	GENERAL			OA Branch	(Seat No-1)
338	26619/2025	02.04.2025	WP (C) - 25149/2021	U CHHOTRAY	GENERAL			WRIT BRANCH-7	(Seat No-18)
339	26621/2025	02.04.2025	CRLMC-1172/2017	D K DALAI	GENERAL			CRIMINAL MISC	(Seat No-5)
340	26623/2025	02.04.2025	WP (C) - 27390/2013	H K PATRA	GENERAL				(Seat No-5)
341	26625/2025	02.04.2025	WP (C) - 1977/2019	K DAS	GENERAL				(Seat No-5)
342	26626/2025	02.04.2025	CRLA-758/2017	K DAS	GENERAL			CRIMINAL APPEAL	(Seat No-1)
343	26629/2025	02.04.2025	CRLMC-726/2025	D K JENA	GENERAL				(Seat No-1)
344	26631/2025	02.04.2025	CMP-221/2021	S SJENA	GENERAL			WRIT BRANCH-1	(Seat No-2)
345	26632/2025	02.04.2025	CMP-418/2020	S SJENA	GENERAL			WRIT BRANCH-4	(Seat No-19)
346	26633/2025	02.04.2025	CMP-545/2021	S SJENA	GENERAL			WRIT BRANCH-4	(Seat No-37)
347	26635/2025	02.04.2025	CMP-219/2021	S SJENA	GENERAL			WRIT BRANCH-1	(Seat No-2)
348	26636/2025	02.04.2025	SA-257/1997	S R PANI	GENERAL			SECOND APPEAL	(Seat No-2)
349	26641/2025	02.04.2025	BLAPL-1681/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-03-25	BAIL-2	(Seat No-7)
350	26642/2025	02.04.2025	ABLAPL-1829/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-04-22		(Seat No-7)
351	26685/2025	02.04.2025	CRLMC-1170/2025	SUJIT KUMAR DAS	GENERAL		Order Dtd. 2025-03-27		(Seat No-7)
352	26688/2025	02.04.2025	ABLAPL-39/2025	SARAT DASH	GENERAL		Order Dtd. 2025-03-20	BAIL-2	(Seat No-10)

353	26694/2025	02.04.2025	WP (C) - 8215/2025	S. C. DAS	GENERAL		Order Dtd. 2025-03-26	WRIT BRANCH-3	(Seat No- 28)
354	26696/2025	02.04.2025	CMP- 1504/2024	MAHENDRA BARAL	GENERAL		Order Dtd. 2025-03-25		(Seat No- 28)
355	26699/2025	02.04.2025	BLAPL- 8982/2024	H. K. PATRA	GENERAL		Order Dtd. 2025-03-03		(Seat No- 28)
356	26702/2025	02.04.2025	BLAPL- 10395/2024	H. K. PATRA	GENERAL		Order Dtd. 2025-03-03	BAIL-2	(Seat No- 11)
357	26705/2025	02.04.2025	BLAPL- 9086/2024	H. K. PATRA	GENERAL		Order Dtd. 2025-03-03		(Seat No- 11)
358	26706/2025	02.04.2025	BLAPL- 10471/2024	H. K. PATRA	GENERAL		Order Dtd. 2025-03-03		(Seat No- 11)
359	26712/2025	02.04.2025	MATA- 170/2023	D MOHAPATRA	GENERAL			FIRST APPEAL	(Seat No-4)
360	26713/2025	02.04.2025	MATA- 153/2023	D MOHAPATRA	GENERAL			FIRST APPEAL	(Seat No-4)
361	26717/2025	02.04.2025	WP (C) - 6689/2025	P K BHUYAN	GENERAL				(Seat No-4)
362	26731/2025	02.04.2025	SA- 176/1961	D. PANDA	GENERAL		Order Dtd. 1963-02- 07Entire Order,		(Seat No-4)

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